

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**ORIGINAL APPLICATION NO.060/01120/2017
M.A. No.60/16/2018**

Chandigarh, this the 26th day of February, 2018

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

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1. Bhanu Kumar Vashistha, aged 31 years, S/o Shri Girish Kumar Sharma, resident of Village and Post Office Lalita Mudia, Tehsil Weir, District Bharatpur (Rajasthan)-321601. (Mailing Address - 86/252, Sector 8, Kumbha Marg, Pratap Nagar, Jaipur, Rajasthan – 30033) (Group-C).
2. Shreeram Saini, aged 27 years, S/o Badri Prasad Saini, Resident of House No.209, Village and Post Office Arniya, Tehsil Baswa, District Dausa, (Rajasthan).

....APPLICANTS

(Present : Mr. R.K. Sharma, Advocate)

VERSUS

1. Union of India through Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Employees State Insurance Corporation, Panchdeep Bhavan, C.I.G. Marg, New Delhi -110002, through its Director General.
3. Insurance Commissioner, Employees State Insurance Corporation, Panchdeep Bhavan, C.I.G. Marg, New Delhi 110002.
4. Medical Superintendent, E.S.I. Corporation Model Hospital, Industrial Area, Phase-II, Ram Darbar, Chandigarh-160002.
5. Sh. Bhajan Lal, working as Staff Nurse, AIIMS, Jodhpur, Rajasthan.

....RESPONDENTS

(Present : Mr. K.K. Thakur, Advocate)

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the applicants submitted that in view of the submissions made by the respondents in para 4 and 5 of preliminary submissions of their reply, this O.A. has been rendered infructuous.
2. Accordingly the O.A. along with M.A. is disposed of as having been rendered infructuous.

